

SHRI A. BALA PAJANOR: The Minister is saying that he is increasing conveniences for the passengers on super fast and express trains. I do not know whether the Minister is aware of the fact that certain express trains take five hours to reach 100 miles. For example Madras-Pondicherry Express leaves Pondicherry at 6 O'Clock in the morning and reaches Madras at 10.45. I do not know in which way it helps the passengers to come in a fast train. Is the Minister aware of such facts? I am afraid that many of the amenities that are promised in Parliament are not properly executed. In the timings given in the time table is the Minister aware that 4½ hrs. are given for a distance of 100 miles? I do not know how it is called an express train.

PROF. MADHU DANDAVATE: The standard of express train on different routes varies in the sense—the condition of the track and the gauge of the track. I am sympathetic to the grievances that he has already given in writing and many other hon. members have given in writing. I would like to take the House in confidence. There are two types of difficulties that are coming up. Some Members of this House sent a communication demanding that the number of stops and halts on a particular route should be increased. If we try to increase the halt, because of acceleration and retardation it is necessary that we have to bring down the average speed of the train. If average speed comes down the time of journey increases. If speed is to be increased that can be done by cancelling certain halts. So, there has to be some sort of balance between these things and I can assure the House that genuine grievances will be taken note of and attended to.

Proposal for a Unit of Hindustan Insecticides Limited in West Bengal

*394. **SHRI CHITTA BASU:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have received any proposal for setting up a

unit of 'Hindustan Insecticides Limited' in West Bengal; and

(b) the reaction of the Government thereto?

पेट्रोलियम तथा रसायन और उर्वरक
मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

SHRI CHITTA BASU: Is it a fact that the Government of West Bengal, Deptt. of Industries, have sent an elaborate note regarding the need for setting up a unit for the development of pesticides in West Bengal under public sector. Three major States, Bihar, West Bengal and Orissa in the eastern region together account for 40 per cent of the total cultivable land. But there is no scope for them to have adequate supply of insecticide. Therefore there is large scale damage to crop. The West Bengal Government has made it clear that the necessary infrastructure and facilities for setting up of the insecticides factory are available there. Having regard to all these things will the Minister reconsider the entire issue and decide about setting up Insecticide Manufacturing Unit there under the public sector?

श्री जनेश्वर मिश्र : मैं नहीं जानता कि वेस्ट बंगाल सरकार ने क्या प्रोपोजल भेजा है । लेकिन भारत सरकार को इस तरह का कोई प्रोपोजल प्राप्त नहीं हुआ है, इतना मैं कह सकता हूँ ।

SHRI CHITTA BASU: In answer to Q. No. 393, the Minister has given a list of multinational organisations producing insecticides. When multinationals are there why not the Government of India consider the setting up of State Government unit for its manufacture under the public sector? Is it the policy of the Government to invite the multinationals in preference to public sector units in the country?

श्री जनेश्वर मिश्र : जिन मल्टी-नेशनलज की लिस्ट को आपने पढ़ा है प्रीवियस क्वेश्चन की, ये पहले से यहां चल रही हैं, इनको हमने न्यौता नहीं दिया है। भारत में कीट नाशक दवाओं के कारखाने चलाने के लिए ज्वायंट वेंचर स्टेट गर्वनमेंट्स के साथ मिल कर सेंट्रल गर्वनमेंट चलाना चाहती है। इसके लिए सभी राज्य सरकारों को लिखा गया है कि वे अपने प्रोपोजल भेजें। अभी तक इस तरह का कोई प्रोपोजल नहीं आया है। अगर आएगा, ऐसी प्रस्तावना आती है, तो उस पर जरूर विचार किया जाएगा।

श्री श्रीम प्रकाश त्यागी : पिछले सवाल में यह कहा गया है कि इस इंसेक्टिसाइडज के क्षेत्र में दस मल्टीनेशनलज काम कर रहे हैं। मैं एक प्रिसाइज सवाल पूछना चाहता हूं। भारत में ये जो मल्टीनेशनल कम्पनियां काम कर रही हैं क्या सरकार का इनका भारतीयकरण करने का कोई विचार है या नहीं है, और अगर नहीं है, तो क्यों नहीं है?

श्री जनेश्वर मिश्र : कीट नाशक दवाओं के लिए जो बहुराष्ट्रीय कम्पनियां उत्पादन कर रही हैं उनके राष्ट्रीयकरण की कोई प्रस्तावना सरकार के पास नहीं है।

SHRI K. LAKKAPPA: Mr. Speaker, Sir, my friend, Shri Chitta Basu put a question to which the hon. Minister replied that that did not arise. But, he referred to previous question No. 393 wherein there is a mention that these multi-national companies of U.S.A., Japan, West Germany and Switzerland are operating in India in the manufacture of insecticides. My question is: West Bengal Government is asking for a unit on the public undertaking side. But Government has not even got the philosophy of encouraging the public undertakings in the manufacture of insecticides and the relevancy is that recently Shri Raj

Narain paid a visit to U.K. and there, he, having taken the hospitality of one of the companies of U.K. entered into an agreement. By that, possibly, we allow the multi-nationals to operate even in the manufacture of DDT to kill mosquitoes in this country. I want to know from him whether it is a fact that the present Government, in spite of the pressure as also the request of the State Government to start a unit in the public undertakings side prevented it thereby allowing the multi-nationals to operate in this country?

By the visit of Shri Raj Narain to UK and by having entered into an agreement with a U.K. company, is not the company scuttling the entry of a unit in the public sector undertaking to manufacture the insecticides? If so, why is this Government taking a stepmotherly attitude even though the attitude of this Government is to nurse the public sector units? When the technical knowhow is available in India in manufacture of the insecticides, why do you allow the multi-nationals to operate here?

श्री जनेश्वर मिश्र : मैंने पहले ही कहा अध्यक्ष महोदय, कि वैंस्ट बंगाल सरकार से हमें कोई भी प्रस्तावना नहीं मिली है कीट नाशक दवाओं का कारखाना चलाने के लिए ताकि उस पर विचार किया जा सके। जिन मल्टीनेशनल कम्पनियों की बात माननीय लाकप्पा साहब ने की है ये कम्पनियां जनता पार्टी की सरकार दिल्ली में बनी उसके पहले भारत में खुल चुकी थीं, और पिछली सरकार ने भारत के सीने पर इन बहु-राष्ट्रीय कम्पनियों को लादा था। माननीय सदस्य ने डी० डी० टी० के बारे में जरूर कहा है कि क्या डी० डी० टी० भी

मस्टी नेशनल कम्पनियां बनाती हैं। तो मैं इतना ही कह सकता हूँ कि इस समय डी० डी० टी० केवल भारत की जो एच० आई० एल० कम्पनी है वहीं बनाती है, और भारत में इतना डी० डी० टी० पैदा होता है कि सारे के सारे मच्छर, यहां तक कि कांग्रेसी मच्छर भी, साफ़ किये जा सकते हैं। ... (व्यवधान)

MR. SPEAKER: Shri Lakshmi Narain Naik.

SHRI K. LAKKAPPA: Mr. Speaker, Sir, he has not answered my question. That was about the multi-national corporations operating in India in the manufacture of DDT. (Interruptions).

SHRI MOHD. SHAFI QUERESHI: Sir, I rise on a point of order. (Interruptions).

SEVERAL HON. MEMBERS: rose.

SHRI K. LAKKAPPA: Shri Kanwar Lal Gupta put all sorts of questions. I only want a categorical answer to my question. (Interruptions)

MR. SPEAKER: The Question Hour is over.

SHRI VAYALAR RAVI: He must withdraw his words.

MR. SPEAKER: I will go through the matter. I will go into the proceedings.

(Interruptions)

SHRI A. BALA PAJANOR: Sir, I have heard the English translation and as far as the English translation is concerned the Minister has said that he will utilise the pesticides to abolish Congress mosquitoes. The hon'ble Minister made these remarks during the Question Hour. It does not behave him and he should not make such a remark in the House....

SHRI GAURI SHANKAR RAI: There is nothing unparliamentary.

(Interruptions)

MR. SPEAKER: I adjourn the House for fifteen minutes.

12.05 hrs.

(The Lok Sabha adjourned till twenty minutes past twelve of the clock)

WRITTEN ANSWERS TO QUESTIONS

Firing on the Crew of Mughalsarai-Lucknow Passenger Train

*388. SHRI MADHAVRAO SCINDIA:

SHRI R. V. SWAMINATHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that two crew members of Mughalsarai-Lucknow Passenger train were injured on November 17, 1977 by firing by some anti-social elements;

(b) if so, whether railway administration suspect some sabotage in this regard; and

(c) if so, facts thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes, Sir. This incident took place on 18-11-1977 and not on 17-11-1977.

(b) and (c). This incident could have resulted in a serious mishap to the train.

उदयपुर और अहमदाबाद के बीच रात्रि गाड़ी चलाने का प्रस्ताव

* 392. श्री भानु कुमार शास्त्री :
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उदयपुर और अहमदाबाद के बीच इन स्थानों के ऐतिहासिक, धार्मिक तथा पर्यटक महत्व को देखते हुए रात्रि गाड़ियां चलाने का है; और